NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
LA. NO. IA 30/17 in CP 5/17	-	For hearing on IA 30/17	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
り	KIRAN B·S 9972569778	PETITIONERS 182	form of
2.)	SUNAYAWA BASU MALI 9035088571	UK RESPONDENT 182	Stodweich dawins fournoulaw dawins
3)	A Marali 9902685016	Respondent NO.8	A. Husseli
A)	Prasad Hegde 9743831062 GKM presouver	Kespmeler No. 6	lo m

Counsel for petitioner is present. Counsel for respondents is also present. IA No.30/2017 is taken up today. Heard both sides.

List it for orders on 08.01.2018. Meanwhile, both the Advocates can file their written submissions in the Regisry. The main petition and the other I.As are listed on the same day.

MEMBER (T)

Jeb

MEMBER (J)